GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES
RAJYA SABHA

STARRED QUESTION NO. *195

TO BE ANSWERED ON 03RD AUGUST, 2018

SALE OF SHARES OF MOTHER DAIRY

*195. SHRI HARIVANSH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there was any proposal to sell whole or part of the shares of Mother Dairy Fruits and Vegetables to private company during the UPA regime;
(b) if so, Government's view at that time;
(c) whether it is a fact that the benefits of research in mustard have been passed on to the same group by NDDB; and
(d) whether Government would enquire into a possbile conflict of interest through a Central investigation agency?

ANSWER

MINISTER FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO.195 FOR 03.08.2018 REGARDING SALE OF SHARES OF MOTHER DAIRY.

(a) As per information received from National Dairy Development Board(NDDB), no such records are available with NDDB.

(b) Does not arise, in view of (a) above.

(c) No Sir. The Centre for Genetic Manipulation of Crop Plants set up by the Delhi University, with financial support of NDDB was involved in improvement of Rapeseed-Mustard from 1996 to September 2016. The outcomes of the Project have been patented and the patent rights are jointly held by NDDB and the Delhi University.

(d) Does not arise, in view of (c) above.

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